

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 06

Dated Guwahati, the 17th January, 2017

In supersession of all earlier orders, Hon'ble the Chief Justice has been pleased to empanel the following Advocates, for a period of one year only, as Legal Aid Counsel / Amicus Curiae of the Gauhati High Court.

1.	Rita Das Mazumdar
2.	Rita Boro Bora
3.	Kausik Pathak
4.	Dipankar Nath
5.	Bikash Prasad
6.	Intekhab Alam Hazarika
7.	Rubi Gogoi Gohain Baruah
8.	Dipak Kumar Dey
9.	Zakir Hussain
10.	Karabi Saikia
11.	Mridula Deori
12.	Bhaskar Nath
13.	Jogesh Chandra Roy Choudhury
14.	Ikbal Hussain Saikia
15.	Rupam Sarma
16.	Susmita Kanungoe
17.	Lohit Gogoi
18.	Tilak Ranjan Sarma
19.	Koushik Goswami
20.	Purnima Baruah Bordoloi
21.	Rupjit Dey
22.	Momi Dutta
23.	Anup Mrinal Dutta
24.	Daisy Baruah Gogoi
25.	Mouchumi Borah
26.	Khanindra Lahkar
27.	Mrinmoy Dutta
28.	Abhinay Kumar Gupta
29.	Bhaskar Baruah
30.	U.S. Borgohain

31.	Jadav Saikia
32.	Robin Kumar Dutta
33.	Uday Jyoti Saikia
34.	Atal Tewari
35.	Mrinal Kumar Boro
36.	Akhilesh Lal
37.	Rishi Raj Kaushik
38.	Reetuja Dutta
39.	Sangeeta Khataniar
40.	Priyank Khataniar
41.	Bijita Sarma
42.	Rajib Dev
43.	Sumita Choudhury
44.	Nandita Bharali
45.	Chiranjit Phukan
46.	Nikita Barooah
47.	Matin Badar Uddin Ahmed
48.	Manash Haloi
49.	Ujjal Choudhury
50.	Bandana Bhuyan
51.	Jasadhir Das
52.	Syeda Khalida Nargis
53.	Binod Kumar Singh
54.	Manjit Kumar Das
55.	Iqbal Hussain
56.	Achyut Ozah
57.	Md. Shahinur Islam
58.	Deepam Borah
59.	Pankaj Protim Dutta
60.	Dr. Bibekananda Gogoi

The list is not based on seniority.

By Order,
Sd/- R. Medhi,
JT. REGISTRAR (JUDL.)

contd.....

Memo No. HC. III – 59/1992/ 3789 / G, Dated 17.01.2017

Copy to:

1. The Registrar _____, Gauhati High Court, Guwahati.
2. The President / Secretary General, Gauhati High Court Bar Association, Guwahati for information & circulation among the members of the Bar.
3. The President/General Secretary, Gauhati High Court Advocates' Association for information & circulation among the members of the Bar.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar _____, Gauhati High Court, Guwahati.
7. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court*
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The Admn. Officer (Judicial), Criminal Appeal / Criminal Revision / Bench, Gauhati High Court, Guwahati.
11. The Admn. Officer (Judicial), _____, Gauhati High Court, Guwahati
12. The System Analyst, Gauhati High Court, Guwahati.
13. The Court Master / Bench Asstt. (Court No. _____), Gauhati High Court, Guwahati for information and necessary action.
14. C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Notice Board, Gauhati High Court, Guwahati.


JT. REGISTRAR (JUDL.)

